

HIGH COURT OF MADHYA PRADESH

AC No.89/2018

Indore, Dated : 12.11.2018

Shri Rakesh Bhadoriya, learned counsel for the applicant seeks permission to withdraw the arbitration case with liberty to file afresh petition.

Prayer is allowed.

Arbitration case is dismissed as withdrawn with the liberty, as prayed.

**(Prakash Shrivastava)
Judge**